

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10643/2026 BLAPL/3648/2026	NANDAN PAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TUMUDIBANDHA /22 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000082/2026
2	D-BLAPL/9027/2026 BLAPL/3649/2026	OM BEHERA VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	HIRAKUD /210 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000033/2026
3	D-BLAPL/10797/2026 BLAPL/3650/2026	PRATAP CHANDRA ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	JALESWAR /574 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000036/2025
4	D-BLAPL/10819/2026 BLAPL/3651/2026	ANKIT KAHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /240 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000081/2025
5	D-BLAPL/9958/2026 BLAPL/3652/2026	SHIVAM SINGH VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	G.R.P.S. (TITILAGARH) /108 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000060/2025
6	D-BLAPL/10216/2026 BLAPL/3653/2026	BASANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamar) TR/0000059/2026
7	D-BLAPL/10828/2026 BLAPL/3654/2026	MADAN KHATUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /162 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000120/2025
8	D-BLAPL/10292/2026 BLAPL/3655/2026	AMIT GHARAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /140 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000138/2019
9	D-BLAPL/10450/2026 BLAPL/3656/2026	SUMANTA MAHARANA @ DHUSA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JATNI P.S. /343 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000413/2025
10	D-BLAPL/10832/2026 BLAPL/3657/2026	PINKU MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /232 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000465/2026
11	D-BLAPL/10555/2026 BLAPL/3658/2026	SARASWATI PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 2ND A.D.J,KHURDA(Khordha) TR/0000124/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/10853/2026 BLAPL/3659/2026	JHILI MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHADRAK TOWN /168 /2026 DISTRICT & SESSIONS JUDGE,BHADRA Spl/000026/2026
13	D-BLAPL/10799/2026 BLAPL/3660/2026	MUNA MAJHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/000018/2026
14	D-BLAPL/10798/2026 BLAPL/3661/2026	PRABHAT MUNI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /289 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/000048/2024
15	D-BLAPL/10801/2026 BLAPL/3662/2026	PRADEEP KUMAR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHITRAKONDA /123 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000102/2025
16	D-BLAPL/10837/2026 BLAPL/3663/2026	DILESWAR RANBIDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000374/2025
17	D-BLAPL/10891/2026 BLAPL/3664/2026	RANJITA NAIK @ RANJITA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	GHATAGAON /282 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000062/2024
18	D-BLAPL/10708/2026 BLAPL/3665/2026	DILLIP KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	PRATAP KUMAR MOHANTY VS	BHUBANESWAR VIGILANCE /6 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000007/2026
19	D-BLAPL/10760/2026 BLAPL/3666/2026	SUDHIR MAJHI @ HALIA VS STATE OF ODISHA	PRATIK NAYAK VS	PIRAHAT P.S /102 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000033/2024
20	D-BLAPL/10862/2026 BLAPL/3667/2026	RADHAMADHAB PANDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	TIKABALI /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000116/2025
21	D-BLAPL/10920/2026 BLAPL/3668/2026	TRINATH KUMAR DAS @ BAGA DAS VS STATE OF ODISHA	NALINI KANTA NAYAK VS	KANAS /56 /2025 JMFC, KANAS(Puri) GR/0000102/2025
22	D-BLAPL/10863/2026 BLAPL/3669/2026	KANHA @ BRAJABANDHU JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BEGUNIA P.S. /141 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000060/2026
23	D-BLAPL/10753/2026	MANORANJAN ROUSTRAY	SAMARENDRA BAHADUR	CYBER CRIME AND ECO. OFFENCE, CU

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3670/2026	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000138/2026
24	D-BLAPL/10794/2026 BLAPL/3671/2026	MD. SUFIYAN RAZA VS STATE OF ODISHA	PRATIK NAYAK VS	RAJGANGPUR /100 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000182/2026
25	D-BLAPL/10921/2026 BLAPL/3672/2026	MADHUSUDAN JAL VS STATE OF ODISHA	BIKASH KARNA VS	SONEPUR /283 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000091/2025
26	D-BLAPL/10936/2026 BLAPL/3673/2026	KARUNAKAR KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000001/2026
27	D-BLAPL/10851/2026 BLAPL/3674/2026	SAMBHU YADAV VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BADMAL /115 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000022/2026
28	D-BLAPL/10959/2026 BLAPL/3675/2026	KHIROD NAYAK @ PAPAUL @ KHIROD CHANDRA NAYAK VS STATE OF ODISHA	ANWESHA MISHRA VS	KAKATAPUR /1 /2026 CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR GR/0000001/2026
29	D-BLAPL/10839/2026 BLAPL/3676/2026	SUJAT KANDHA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BAIDYANATHPUR /99 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000647/2026
30	D-BLAPL/9709/2026 BLAPL/3677/2026	KUHUR PRADHAN VS STATE OF ODISHA	GIRIJ SANKAR NAYAK VS	PURUNAKOTE /32 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000013/2026
31	D-BLAPL/10821/2026 BLAPL/3678/2026	LALIT MEHER VS STATE OF ODISHA	BIKASH KUMAR DASH VS	PADAMPUR /64 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000321/2026
32	D-BLAPL/11032/2026 BLAPL/3679/2026	TAPAN KUMAR NAYAK @ NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH SADAR /20 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000081/2026
33	D-BLAPL/11046/2026 BLAPL/3680/2026	PINTU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000007/2026
34	D-BLAPL/10986/2026 BLAPL/3681/2026	LIPU @ BISESWAR NAYAK VS	DEBASIS PANIGRAHI VS	BRAHMAGIRI /19 /2026 SPECIAL JUDGE, PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

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35	D-BLAPL/10993/2026 BLAPL/3682/2026	STATE OF ODISHA KUNA PRADHAN VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TR/0000037/2026 PARJANG /129 /2026 J.M.F.C,PARJANG(Dhenkanal) GR/0000158/2026
36	D-BLAPL/8661/2026 BLAPL/3683/2026	LALBAHADUR SINGH VS STATE OF ODISHA	MADAN MOHAN DAS VS	PHULBANI SADAR /216 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000115/2025
37	D-BLAPL/10992/2026 BLAPL/3684/2026	APPU R. VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000038/2026
38	D-BLAPL/11030/2026 BLAPL/3685/2026	MANTU MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /74 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000105/2026
39	D-BLAPL/11041/2026 BLAPL/3686/2026	ANUBHAV SELMA @ NANDAKISHORE SELMA @ ANUBHAB SELMA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000007/2026
40	D-BLAPL/10943/2026 BLAPL/3687/2026	BISWARANJAN KHUNTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000112/2025
41	D-BLAPL/8643/2026 BLAPL/3688/2026	REKHA MAHANANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
42	D-BLAPL/10291/2026 BLAPL/3689/2026	SANTOSH KUMAR PARAMANIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	RANPUR /308 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000011/2026
43	D-BLAPL/10735/2026 BLAPL/3690/2026	ANIL MEGHWAL VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /123 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000056/2025
44	D-BLAPL/10995/2026 BLAPL/3691/2026	SURESH BAGH VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /45 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000026/2026
45	D-BLAPL/10786/2026 BLAPL/3692/2026	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

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46	D-BLAPL/5594/2026 BLAPL/3693/2026	LITU @ BHARAT BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARANGA /39 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000096/2026
47	D-BLAPL/10813/2026 BLAPL/3694/2026	SIBA PRASDA SETHI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BRAHMAGIRI /19 /2026 SPECIAL JUDGE, PURI(Puri) TR/0000037/2026
48	D-BLAPL/10815/2026 BLAPL/3695/2026	CHIKU BHOI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	PURI TOWN /27 /2026 SPECIAL JUDGE, PURI(Puri) TR/0000036/2026
49	D-BLAPL/11051/2026 BLAPL/3696/2026	HARIBOLA MALLICK @ HARIBOLA MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /76 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000074/2025
50	D-BLAPL/11128/2026 BLAPL/3697/2026	DILLIP KUMAR DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000005/2026
51	D-BLAPL/10867/2026 BLAPL/3698/2026	BHAGABANA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /414 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000031/2025
52	D-BLAPL/10869/2026 BLAPL/3699/2026	NIDHI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /151 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000086/2026
53	D-BLAPL/10872/2026 BLAPL/3700/2026	MANOJ MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
54	D-CMP/12929/2026 CMP/666/2026	MAHESH CHANDRA KAR VS GOPINATH KAR	SARAT KUMAR BEHERA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK Fd/0000011/2024
55	D-CMP/15525/2026 CMP/667/2026	SANTOSH SHROFF VS RANJANA RANIWALA	DWARIKA PRASAD MOHANTY VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000855/2022
56	D-CMP/4757/2026 CMP/668/2026	SATRUGHNA SETHI VS DANGI DEI	PRADYUMNA KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001700/2019
57	D-CMP/14374/2026	SWARNALATA DEY	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/669/2026	VS SUNIL KUMAR DEY	VS	CIVIL JUDGE (JD),JALESWAR(Baleshwar CS/0000456/2019
58	D-CMP/16934/2026 CMP/670/2026	DEEPAK AGRAWAL VS RATANLAL AGRAWAL	AMIT PRASAD BOSE VS	// DISTRICT AND SESSIONS JUDGE,JHAR Fao/0000013/2025
59	D-CMP/17144/2026 CMP/671/2026	PRASANNA KUMAR DASH VS ARUN KUMAR DASH	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2023
60	D-CMP/16880/2026 CMP/672/2026	HARI @ HARISH CHANDRA BEHERA VS NILADRI ROUT	BISWAROOPA PATI VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CMA/0000180/2021
61	D-CONTC/13245/2026 CONTC/2231/2026	TUSHARKANTA CHOUDHURY VS MAYUR SURYA VANSHI VIKASH, COLLECTOR, BALASORE	ADV. VS	// ()
62	D-CONTC/14568/2026 CONTC/2232/2026	SANTABALA DAS ADHIKARI VS KARUNAKAR ROUT, IIC, BARIPADA TOWN PS	ADV. VS	// ()
63	D-CONTC/15123/2026 CONTC/2233/2026	BIJAY KUMAR PARIDA VS SURYANSU SEKHAR PADHI, I.I.C BALIPATANA POLICE STATION, BHUBANESWAR	Gyanendra Kumar Tripathy VS	// ()
64	D-CONTC/16289/2026 CONTC/2234/2026	SANTILATA PRADHAN VS KALI PRASANNA MOHAPATRA, I.A.S	DR.PURUSOTTAM CHULI VS	// ()
65	D-CONTC/16610/2026 CONTC/2235/2026	ANIRUDHA PATTNAIK VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// ()
66	D-CONTC/13657/2026 CONTC/2236/2026	DHARANIDHAR DAS VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// ()
67	D-CONTC/16268/2026 CONTC/2237/2026	LASABAN MALLICK VS HEMANT SHARMA, IAS	SONALI PRUSTY VS	// ()
68	D-CONTC/16695/2026 CONTC/2238/2026	JITU @ JITENDRA KUMAR PATRA VS	ADV. VS	// ()

ORISSA HIGH COURT

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69	D-CONTC/17009/2026 CONTC/2239/2026	PALLAVI PRIYADARSINI, OAS KALYANMAYEE SELF HELP GROUP., JALESWAR VS SURYAWANSHI MAYUR VIKAS, COLLECTOR AND DIST.MAGISTRATE, BALASORE	PARSURAM PANDA VS	// // ()
70	D-CONTC/13971/2026 CONTC/2240/2026	GOPAL KRISHNA DAS VS ARVIND AGRAWAL, I.A.S	ADV. VS	// // ()
71	D-CONTC/16322/2026 CONTC/2241/2026	MAHESWAR PATNAIK VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY ,FOREST ,ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	MANAS PATI VS	// // ()
72	D-CONTC/13995/2026 CONTC/2242/2026	SRIKANTA KUMAR SAHU VS BISHNUPRIYA PRADHAN,M.D. OF THE DARINGBADI LARGE SIZED ADIVASI MULTIPOSE COOPERATIVE SOCIETY. LTD.	BAIDHAR SAHOO VS	// // ()
73	D-CONTC/14001/2026 CONTC/2243/2026	PRATAP CHANDRA SAHOO VS BISHNUPRIYA PRADHAN,M.D. OF THE DARINGBADI LARGE SIZED ADIVASI MULTIPOSE COOPERATIVE SOCIETY. LTD.	ADV. VS	// // ()
74	D-CONTC/14005/2026 CONTC/2244/2026	KRUTIBAS SAMAL VS BISHNUPRIYA PRADHAN,M.D. OF THE DARINGBADI LARGE SIZED ADIVASI MULTIPOSE COOPERATIVE SOCIETY. LTD.	ADV. VS	// // ()
75	D-CONTC/15194/2026 CONTC/2245/2026	PURNAMASI SATAPATHY VS JOGENDRA MAJHI,DEPUTY COMMISSIONER CUM A.O,BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	NITYABRATA BEHURIA VS	// // ()
76	D-CONTC/16596/2026 CONTC/2246/2026	IPSIT DASH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
77	D-CONTC/16613/2026 CONTC/2247/2026	ANIRUDHA PATNAIK VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// // ()
78	D-CONTC/16881/2026 CONTC/2248/2026	NITYANANDA MOHAPATRA VS JAGABANDHU JENA, B.E.O., BALASORE	ADV. VS	// // ()
79	D-CONTC/16883/2026 CONTC/2249/2026	AUROVINDA PATTNAYAK VS JAGABANDHU JENA, B.E.O., BALASORE	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

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80	D-CONTC/16886/2026 CONTC/2250/2026	BANSHIDHAR NAYAK VS JAGABANDHU JENA, B.E.O., BALASORE	ADV. VS	// 0 //
81	D-CONTC/16889/2026 CONTC/2251/2026	ARUN KUMAR JENA VS JAGNESWAR JENA, B.E.O., BASTA	ADV. VS	// 0 //
82	D-CONTC/14421/2026 CONTC/2252/2026	DUSMANTA KUMAR MAHANTA VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //
83	D-CONTC/15957/2026 CONTC/2253/2026	SAMPAD KUMAR MOHANTY VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	MANAS PATI VS	// 0 //
84	D-CONTC/16153/2026 CONTC/2254/2026	AMIR SWAIN VS MAHESH KUMAR CHOUDHURY,OAS, DY. DIRECTOR OF CONSOLIDATION, BERHAMPUR	KURESH PRASAD DASH VS	// 0 //
85	D-CONTC/16437/2026 CONTC/2255/2026	DILLIP KUMAR NAYAK VS NABA MAHALIK, SUPERINTENDING ENGINEER, DRAINAGE DIVISION, BALASORE	ADV VS	// 0 //
86	D-CONTC/14694/2026 CONTC/2256/2026	AMAN KUMAR PANDA VS ARINDAM DAKUA, THE DIRECTOR MUNICIPAL ADMINISTRATION, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/17547/2026 CONTC/2257/2026	BASANTI SINGH VS DR. N. TIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
88	D-CONTC/16470/2026 CONTC/2258/2026	BIBHUTI BHUSAN RAY VS MRUTYUNJAY TRIPATHY, OAS TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //
89	D-CONTC/16431/2026 CONTC/2259/2026	JITEN KUMAR NAYAK VS SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
90	D-CONTC/16716/2026 CONTC/2260/2026	JHASKETAN BHAISAL VS DR.SANTOSH KUMAR PANIGRAHI,CHIEF DIST. VETERINARY OFFICER, SUNDARGARH	ADV. VS	// 0 //
91	D-CRLA/9801/2026	NARAHARI PANDA	PRAGYAN PARAMITA MOHANTY	BALASORE VIGILANCE /22 /2007

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/369/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, CUTTACK(Cuttack) TR/0000010/2013
92	D-CRLA/9858/2026 CRLA/370/2026	DUSHASAN NAYAK @ BABU @ DUSHSAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /46 /2017 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000044/2017
93	D-CRLA/8556/2026 CRLA/371/2026	GOURANGA DEY VS STATE OF ODISHA	NIRANJAN HOTA VS	BHOGRAI /110 /2016 A.D.J.,JALESWAR(Baleshwar) ST/0000096/2017
94	D-CRLA/9619/2026 CRLA/372/2026	KARTIKA CHATAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CHANDAKA P.S. /244 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000359/2023
95	D-CRLA/9604/2026 CRLA/373/2026	MANGAL MURMU @ BHASKA @ SHIVA VS STATE OF ODISHA	SK. ZAFARULLA VS	BISOI /80 /2018 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000083/2022
96	D-CRLA/10493/2026 CRLA/374/2026	RAKESH BEHERA@VICKY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /188 /2018 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000168/2024
97	D-CRLA/10902/2026 CRLA/375/2026	RINKU DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI /34 /2012 A.D.J.,CHATRAPUR(Ganjam) ST/0000052/2013
98	D-CRLLP/10149/2026 CRLLP/42/2026	STATE OF ODISHA(VIG.) VS BATAKRUSHNA KATA	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /1 /2021 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000001/2021
99	D-CRLMA/11268/2026 CRLMA/46/2026	ABHINABA NAIK VS STATE OF ODISHA	SAGAR RANJAN BAG VS	KHARIAR /253 /2023 ADDL. DIST. AND SESSIONS JUDGE,KH SA/0000047/2023
100	D-CRLMC/9464/2026 CRLMC/1274/2026	BABLU MAHANANDA @ BABULU MAHANANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	SAINTALA /11 /2019 A.D.J.,TITILAGARH(Balangir) ST/0000023/2025
101	D-CRLMC/9569/2026 CRLMC/1275/2026	PRAVAT KU. PADHI VS STATE OF ODISHA	BIDYADHAR MANSING VS	CRRI /246 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000997/2025
102	D-CRLMC/11580/2026 CRLMC/1276/2026	SAROJ KUMAR MOHANTY VS	DEBIDUTTA MOHAPATRA VS	BADABAZAR /364 /2025 DISTRICT & SESSIONS JUDGE,BERHAM

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/11355/2026 CRLMC/1277/2026	STATE OF ODISHA TUSARKANTA NAYAK@TUSHARKANATA NAYAK VS PRASANJIT DEO	ARIJEET MISHRA VS	ST/0000071/2026 / /0 A.D.J.,JAJPUR ROAD(Jajapur) CRREV/0000015/2025
104	D-CRLMC/10913/2026 CRLMC/1278/2026	ABHIJIT PATRA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /48 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000194/2026
105	D-CRLMC/11196/2026 CRLMC/1279/2026	DEBENDRA KUMAR PANDA VS STATE OF ODISHA(VIG.)	SASMITA GAJENDRA VS	BHUBANESWAR VIGILANCE /30 /2010 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000042/2013
106	D-CRLMC/11187/2026 CRLMC/1280/2026	DEBI PRASANNA HAZRA @ HAJARA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADACHANA /64 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000406/2025
107	D-CRLMC/10609/2026 CRLMC/1281/2026	CHANDRA SEKHAR MISHRA@PINKU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	TIGIRIA /253 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000020/2025
108	D-CRLMC/11238/2026 CRLMC/1282/2026	SUNIDEV NAIK @ SUNIDEV NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /153 /2017 A.D.J.,BHANJANAGAR(Ganjam) ST/0000011/2020
109	D-CRLMC/10673/2026 CRLMC/1283/2026	DEEPAK MAHAJAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 CIVIL JUDGE (JD),2ND COURT,CUTTAC DV M.C./0000220/2022
110	D-CRLMC/10575/2026 CRLMC/1284/2026	KARAM CHAND SAHU@BAPUJI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /694 /2024 J.M.F.C.,POLSARA(Ganjam) GR/0000688/2024
111	D-CRLMC/10859/2026 CRLMC/1285/2026	BABLU TANTY @ PAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ROURKELA GRPS. /5 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000049/2019
112	D-CRLMC/10552/2026 CRLMC/1286/2026	JYOTISH NAIK @ JYOTISH KUMAR NAIK VS STATE OF ODISHA	SATYAJEET ROUT VS	BIRMITRAPUR /31 /2014 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000011/2014
113	D-CRLMC/9796/2026 CRLMC/1287/2026	AMITAV JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AIR FIELD P.S. /314 /2017 J.M.F.C.,BHUBANESWAR(Khordha) CT/0004382/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/3142/2026 CRLMC/1288/2026	MULLA GOLAM MOHAMMED SWALEH VS SAHENAZ KHATOON	MOHAMMED RIAZ VS	//0 A.D.J.,BHADRAK(Bhadrak) CRREV/000006/2025
115	D-CRLMC/10946/2026 CRLMC/1289/2026	TUKUNA SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /29 /202 A.D.J.,KODALA(Ganjam) ST/0000064/2022
116	D-CRLMC/10930/2026 CRLMC/1290/2026	MANGULI SETHI VS STATE OF ODISHA	MAHES DAS VS	CHANDAKA P.S. /218 /2020 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000902/2020
117	D-CRLMC/11040/2026 CRLMC/1291/2026	PRASANTA SWAIN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	RANPUR /153 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000231/2024
118	D-CRLMC/10933/2026 CRLMC/1292/2026	LABA BAGHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 J.M.F.C, JAIPATNA(Kalahandi) ICC/0000001/2021
119	D-CRLMC/11427/2026 CRLMC/1293/2026	BIPIN BIHARI SAHOO VS MONALISHA CHOUDHURY	UMA CHARAN MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) EXN.M.C./0000152/2025
120	D-CRLMC/11044/2026 CRLMC/1294/2026	ARJUNA PARIDA@DHANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /18 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000007/2024
121	D-CRLMC/11518/2026 CRLMC/1295/2026	SABITA RANI SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /342 /2006 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug CT/0002039/2006
122	D-CRLMC/11055/2026 CRLMC/1296/2026	HARI GOLARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /228 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000136/2024
123	D-CRLMC/11435/2026 CRLMC/1297/2026	HADIA @ SUKANTA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /312 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000023/2020
124	D-CRLMC/11749/2026 CRLMC/1298/2026	CHAKRADHAR PARIDA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 DISTRICT & SESSIONS JUDGE,PURI(Pur Spl/0000112/2021
125	D-CRLMC/11733/2026	PRADIP KUMAR SETHI @ PRADEEP KUMAR SETHY	TARUN KUMAR MISHRA	PHULBANI TOWN /19 /2013

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1299/2026	VS STATE OF ODISHA	VS	C.J.M.,PHULBANI(Kandhamal) GR/000045/2013
126	D-CRLMC/11449/2026 CRLMC/1300/2026	ANAND KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	MARKAT NAGAR /57 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0000255/2020
127	D-CRLMC/11602/2026 CRLMC/1301/2026	DHIRENDRA KUMAR DIGAL VS ADDL. CHIEF SECY. TO GOVT., HOME DEPT., BBSR	NIRVAYA KUMAR SAMANTRAY VS	HARABHANGA /107 /2023 JMFC, HARABHANGA(Baudh) CRREV/0000004/2026
128	D-CRLMC/10835/2026 CRLMC/1302/2026	BINOD KUMAR NAYAK VS STATE OF ODISHA	ISWAR CHANDRA PRADHAN VS	RAIKIA /6 /2019 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000006/2019
129	D-CRLMP/9984/2026 CRLMP/529/2026	CHANDRABHANU MOHANTY VS STATE OF ODISHA	NETRANANDA BISWAL VS	TIRTOL /309 /2023 (//
130	D-CRLMP/11404/2026 CRLMP/530/2026	BIJAY MOHARANA VS STATE OF ODISHA	SURAJ MOHANTY VS	MANCHESWAR P.S. /145 /2026 (//
131	D-CRLMP/10163/2026 CRLMP/531/2026	BICHITRA NANDA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
132	D-CRLMP/10179/2026 CRLMP/532/2026	URMILA MUDULI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
133	D-CRLMP/10196/2026 CRLMP/533/2026	SAHIRA BIBI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 (//
134	D-CRLMP/10302/2026 CRLMP/534/2026	PIRABATI MALLICK VS STATE OF ODISHA	SUJATA JENA (SR. ADV.) VS	/ /0 (//
135	D-CRLMP/10310/2026 CRLMP/535/2026	SUBASINI DEI VS STATE OF ODISHA	UMAKANT SAHOO VS	/ /0 J.M.F.C.,RANPUR(Nayagarh) ICC/0000014/2025
136	D-CRLMP/10436/2026 CRLMP/536/2026	ANNAPURNNA SAMAL VS	ACHYUTANANDA PATTANAİK VS	/ / (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/10457/2026 CRLMP/537/2026	STATE OF ODISHA LAXMAN BHOI VS STATE OF ODISHA	RAMAKANTA BHOI VS	// GOBINDAPUR /307 /2025 () //
138	D-CRLMP/10826/2026 CRLMP/538/2026	DEBIPRASAD MOHAPATRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //
139	D-CRLREV/10242/2026 CRLREV/293/2026	BIKRAM RAM VS STATE OF ODISHA	SANKET KANUNGO VS	BARIPADA TOWN /171 /2022 DISTRICT & SESIONS JUDGE,BARIPAD. SC/000007/2024
140	D-CRLREV/11465/2026 CRLREV/294/2026	BAIKUNTHA DORA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KESINGA /78 /2021 DISTRICT & SESSIONS JUDGE, BHAWA CRA/000003/2025
141	D-CRLREV/11536/2026 CRLREV/295/2026	DILIP KUMAR PATRO @ DILLIP KUMAR PATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	GOPALPUR /133 /2024 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000409/2025
142	D-CRLREV/9469/2026 CRLREV/296/2026	MANTOSH SHARMA VS STATE OF ODISHA	SASWATA PATNAIK VS	ANGUL TOWN /433 /2014 A.D.J.,ANGUL(Anugul) CT/0000103/2017
143	D-CRP/14142/2026 CRP/13/2026	RAJALAKSHMI JENA VS BIJAYA JENA @ BIJAYA LAXMI JENA	RUCHIR MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC CS/0000263/2024
144	D-DSREF/11562/2026 DSREF/3/2026	STATE OF ODISHA VS KESHA@VILLKESHABA NAHAK	ADV. VS	POLASARA PS /417 /2021 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000200/2021
145	D-EXP/17257/2026 EXP/54/2026	ASHOK KUMAR TRIPATHY VS DR. ARABINDA KUMAR PADHEE ,IAS	SANJIB MOHANTY VS	// () //
146	D-FAO/16197/2026 FAO/264/2026	GAGAN KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000086/2017
147	D-FAO/15660/2026 FAO/265/2026	KSHITISHREE BHOI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001844/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/15312/2026 FAO/266/2026	DR.RAMESH KUMAR MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001077/2016
149	D-FAO/16136/2026 FAO/267/2026	M.C. OF REGIONAL HIGH SCHOOL, BHANDAR, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001492/2017
150	D-FAO/16152/2026 FAO/268/2026	M.C. OF UPENDRA DAS UCHHA VIDYAPITHA, GOLAGADIA, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001505/2017
151	D-FAO/16723/2026 FAO/269/2026	TAPAN KUMAR PANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000047/2015
152	D-FAO/16734/2026 FAO/270/2026	ANANTA NARAYAN DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000063/2015
153	D-FAO/16743/2026 FAO/271/2026	BIJAYA KUMAR BHANJA DEO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000115/2018
154	D-FAO/16737/2026 FAO/272/2026	KANAKA MANJARI PATTNAIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000516/2017
155	D-MACA/16882/2026 MACA/372/2026	SANANTA BISWAL VS MAHESWAR BEHERA	AKSHYANGSHU SEKHAR NANDY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000031/2015
156	D-MACA/15088/2026 MACA/373/2026	ARJUN KUMBHAR VS JITENDRA KUMAR SINGH	KAPILA CHARAN NAYAK VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000024/2025
157	D-MACA/13274/2026 MACA/374/2026	MANAGER (LEGAL), M/S. LIBERTY GENERAL INSURANCE COMPANY LIMITED,KHURDA VS PRABHAKAR NAIK	RAMDAM ALI KHAN VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000012/2023
158	D-MATA/16735/2026 MATA/138/2026	MAMATA SAHOO VS ASWINI KUMAR SAHOO	SOUMYA MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000683/2025
159	D-MATA/16652/2026	SUBHAM KUMAR SAHU	RAJIB LOCHAN PATTNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/139/2026	VS SANTOSH KUMAR SAHU	VS	JUDGE, FAMILY COURT, NABARANGPUR CP/000010/2023
160	D-RPFAM/15342/2026 RPFAM/111/2026	SANGRAM KESHARI KHILLAR VS MAMALI DAS MOHAPATRA	ASISH MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/000059/2024
161	D-RSA/13853/2026 RSA/199/2026	TIKAN SAHU VS LOCHAN SAHU	GOUTAM KUMAR ACHARYA, (SR.ADV.) VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/000017/2025
162	D-RSA/12531/2026 RSA/200/2026	RAMESH SAHU VS DHIREN KUMAR SAHU	PRASANNA KUMAR RATH (1) VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/000035/2022
163	D-RSA/14764/2026 RSA/201/2026	NARAYAN DAS VS BIJAYA KUMAR DAS	PRAKASH KUMAR MISHRA VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur) RFA/0000087/2015
164	D-RVWPET/15293/2026 RVWPET/91/2026	LAKSHMI KANTA RANA VS THE COMMNR., KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI	ADV. VS	// () //
165	D-RVWPET/15303/2026 RVWPET/92/2026	CHAITANYA PRADHAN VS COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI	ADV. VS	// () //
166	D-RVWPET/15307/2026 RVWPET/93/2026	RAMESH CHANDRA SAMAL VS THE COMMISSIONER , KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	ADV. VS	// () //
167	D-TRP(C)/16928/2026 TRP(C)/115/2026	SUDHIR KUMAR DASH VS JITESWARI ROY	PRAKASH CHANDRA DASH VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0001075/2024
168	D-TRP(C)/17267/2026 TRP(C)/116/2026	SAKUNTALA MAJHI VS BIRANCHI MAJHI	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) Mat/0000005/2026
169	D-TRP(C)/17326/2026 TRP(C)/117/2026	HARAPRIYA MOHANTY VS PRADIP MOHANTY	DEBASIS SAHOO VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000079/2026
170	D-TRP(C)/17273/2026 TRP(C)/118/2026	PRAVAKAR PATI VS	KARUNAKAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-TRP(C)/17116/2026 TRP(C)/119/2026	ANITA PATI NIBEDITA PANDA VS ALOK KUMAR MAHAPATRA	SURENDRA MOHANTY VS	CP/0000511/2022 // JUDGE, FAMILY COURT, JHARSGUDA(Cuttack)
172	D-TRPCRL/10999/2026 TRPCRL/33/2026	K.CHANDRA SHEKHAR RAO VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	CP/0000026/2026 DARGHA BAZAR /184 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)
173	D-TRPCRL/11132/2026 TRPCRL/34/2026	CHANDRASEKHAR MISHRA@PINKU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	Spl/0000155/2024 TIGIRIA /253 /2024 A.D.J.,ATHAGARH(Cuttack)
174	D-WA/14427/2026 WA/593/2026	BIJAY KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
175	D-WA/14192/2026 WA/594/2026	STATE OF ODISHA VS R.KRISHNA MURTY REDDY	ARABINDA TRIPATHY,A.G.A VS	// 0 //
176	D-WA/13002/2026 WA/595/2026	SUKANTA KUMAR BHUYAN VS THE GOVERNMENT OF ODISHA	BAMADEV BARAL VS	// 0 //
177	D-WA/14189/2026 WA/596/2026	STATE OF ODISHA VS TARINI CHARAN PANDA	ARABINDA TRIPATHY,A.G.A VS	// 0 //
178	D-WA/14276/2026 WA/597/2026	STATE OF ODISHA VS PRAHALADA MAHARANA	ARABINDA TRIPATHY,A.G.A VS	// 0 //
179	D-WA/14274/2026 WA/598/2026	STATE OF ODISHA VS PRASANA KUMAR MAHAPATRA	ARABINDA TRIPATHY,A.G.A VS	// 0 //
180	D-WA/14277/2026 WA/599/2026	STATE OF ODISHA VS BALMIKI PADHY	AISHWARYA DASH,A.S.C VS	// 0 //
181	D-WA/14350/2026 WA/600/2026	STATE OF ODISHA VS TAPASWINI NATH	CHANDRAKANTA PRADHAN,A.G.A VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/15316/2026 WA/601/2026	STATE OF ODISHA VS TRINATH BEHERA	SASWAT DAS,A.G.A VS	// 0 //
183	D-WP(C)/16408/2026 WP(C)/11994/2026	DEBARAJ MAHANANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
184	D-WP(C)/16405/2026 WP(C)/11995/2026	PUSKAR CHHATRIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
185	D-WP(C)/16394/2026 WP(C)/11996/2026	BIJAYALAXMI SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
186	D-WP(C)/15198/2026 WP(C)/11997/2026	PRASANNA KUMAR SAHU VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
187	D-WP(C)/16377/2026 WP(C)/11998/2026	MD. ARIF VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
188	D-WP(C)/15406/2026 WP(C)/11999/2026	KARRI SRINIVAS RAO VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
189	D-WP(C)/16301/2026 WP(C)/12000/2026	JASOBANTANARAYAN RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
190	D-WP(C)/15700/2026 WP(C)/12001/2026	SAROJINI RATH@ SATAPATHY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
191	D-WP(C)/15760/2026 WP(C)/12002/2026	BENUDHAR NAYAK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
192	D-WP(C)/16158/2026 WP(C)/12003/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
193	D-WP(C)/17236/2026	GOPINATH TRIPATHY	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12004/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/16023/2026 WP(C)/12005/2026	BAIDHAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
195	D-WP(C)/16375/2026 WP(C)/12006/2026	SRADHANJALI PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
196	D-WP(C)/15716/2026 WP(C)/12007/2026	BISWANATH PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
197	D-WP(C)/15986/2026 WP(C)/12008/2026	RAMESH CHANDRA KHAMARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
198	D-WP(C)/17181/2026 WP(C)/12009/2026	DR.DEBI PRASAD BISWAL VS STATE OF ODISHA	RAHUL PRADHAN VS	// 0 //
199	D-WP(C)/15691/2026 WP(C)/12010/2026	BALARAM MOHAPATRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
200	D-WP(C)/13028/2026 WP(C)/12011/2026	CHANDAN KUMAR MANDAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
201	D-WP(C)/15548/2026 WP(C)/12012/2026	NILAKANTHA PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
202	D-WP(C)/13430/2026 WP(C)/12013/2026	REENA PADHY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
203	D-WP(C)/15663/2026 WP(C)/12014/2026	BETNOTI PANCHAYAT STARIYA SANGHA, BETNOTI BLOCK, MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
204	D-WP(C)/15863/2026 WP(C)/12015/2026	RAJANI KANTA NAYAK VS	ASHOK DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/14448/2026 WP(C)/12016/2026	STATE OF ODISHA SAUMYASHREE JAYRAJ VS	IN PERSON VS	// // 0
206	D-WP(C)/15253/2026 WP(C)/12017/2026	STATE OF ODISHA PURNA CHANDRA MEHER VS	NIHAL RATH VS	// // 0
207	D-WP(C)/14738/2026 WP(C)/12018/2026	STATE OF ODISHA SAROJ KUMAR BEHERA VS	SUSHANTA KUMAR JOSHI VS	// // 0
208	D-WP(C)/15954/2026 WP(C)/12019/2026	STATE OF ODISHA PRABHU DAYAL TELENGA VS	MANOJA KUMAR KHUNTIA VS	// // 0
209	D-WP(C)/15157/2026 WP(C)/12020/2026	STATE OF ODISHA PRATIMA SAHOO VS	RASHMI KANTA ACHARYA VS	// // 0
210	D-WP(C)/16159/2026 WP(C)/12021/2026	STATE OF ODISHA SURA PRASAD BARIK VS	SUJATA JENA (SR. ADV.) VS	// // 0
211	D-WP(C)/14946/2026 WP(C)/12022/2026	GOVT OF ODISHA TIRTHANANDA MOHANTY VS	JAJATI KESHARI KHUNTIA VS	// // 0
212	D-WP(C)/15161/2026 WP(C)/12023/2026	STATE OF ODISHA SUDAM NAHAK VS	SUBHASISH SATAPATHY VS	// // 0
213	D-WP(C)/16714/2026 WP(C)/12024/2026	STATE OF ODISHA SUSANTA KUMAR PANDA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0
214	D-WP(C)/15163/2026 WP(C)/12025/2026	STATE OF ODISHA SUBHAM PRASAD VS	TUSAR KANTI PRAHARAJ VS	// // 0
215	D-WP(C)/17402/2026 WP(C)/12026/2026	SECY, REVENUE/HUMAN RESOURCES AND DISASTER MANAGEMENT DEPT., BHUBANESWAR RAJIB LOCHAN SHARMA VS	JAGANNATH BHUYAN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/17325/2026 WP(C)/12027/2026	SWAGAT KUMAR MOHANTA VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
217	D-WP(C)/17530/2026 WP(C)/12028/2026	CHANDA KHALKO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
218	D-WP(C)/17518/2026 WP(C)/12029/2026	BIKI MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
219	D-WP(C)/17534/2026 WP(C)/12030/2026	SUBASINI MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHUKTA VS	// 0 //
220	D-WP(C)/17520/2026 WP(C)/12031/2026	SITA MINZ VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
221	D-WP(C)/17523/2026 WP(C)/12032/2026	PILA @ MAHENDRA ORAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
222	D-WP(C)/17524/2026 WP(C)/12033/2026	BALAMATI ORAM VS STATE OF ODISHA	DIPTI RANJAN BHUKTA VS	// 0 //
223	D-WP(C)/17525/2026 WP(C)/12034/2026	PILA @ MAHENDRA ORAM VS STATE OF ODISHA	DIPTI RANJAN BHUKTA VS	// 0 //
224	D-WP(C)/16237/2026 WP(C)/12035/2026	Dr. SURAJ KUMAR HOTA VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //
225	D-WP(C)/17527/2026 WP(C)/12036/2026	BALAMATI ORAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
226	D-WP(C)/17529/2026 WP(C)/12037/2026	AJAY MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
227	D-WP(C)/16569/2026	SULEKH CHARAN BHOI	BRUNDABAN ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12038/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/17210/2026 WP(C)/12039/2026	M/S SNEHALATA CONSTRUCTION AND INTERIOR, CUTTACK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
229	D-WP(C)/16315/2026 WP(C)/12040/2026	ANADI CHARAN JENA @ ANADI JENA VS STATE OF ODISHA	PARSURAM PARIJA VS	// 0 //
230	D-WP(C)/17380/2026 WP(C)/12041/2026	SRINIBASH MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
231	D-WP(C)/16869/2026 WP(C)/12042/2026	TRINATH NAYAK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
232	D-WP(C)/14828/2026 WP(C)/12043/2026	RABINARAYAN SETHY VS STATE OF ODISHA	VS	// 0 //
233	D-WP(C)/17147/2026 WP(C)/12044/2026	PITABAS BEHERA VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
234	D-WP(C)/17148/2026 WP(C)/12045/2026	TIRUMALA RAJALAXMI VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
235	D-WP(C)/17013/2026 WP(C)/12046/2026	BISWAJIT DAS VS UNION BANK OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
236	D-WP(C)/15541/2026 WP(C)/12047/2026	JAWAHARLAL SUBUDHI VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
237	D-WP(C)/13632/2026 WP(C)/12048/2026	RUNUBALA NAYAK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
238	D-WP(C)/16917/2026 WP(C)/12049/2026	SAROJ KUMAR MAHARANA VS	AKASH KUMAR BORAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/16614/2026 WP(C)/12050/2026	STATE OF ODISHA DR. DEBASHIS MOHAPATRA VS	NIRANJAN BISWAL VS	// // 0
240	D-WP(C)/17017/2026 WP(C)/12051/2026	STATE OF ODISHA KRUSHNA CHANDRA BHOI @ NAIK VS	BAIBASWATA PANIGRAHI VS	// // 0
241	D-WP(C)/16931/2026 WP(C)/12052/2026	STATE OF ODISHA M/S BISWAKABI PANI PANCHAYAT, JAGATSINGHPUR VS	ASIT KUMAR DASH VS	// // 0
242	D-WP(C)/16956/2026 WP(C)/12053/2026	COMMISSIONER (APPEALS) GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR M/S ABDUL MUSTAKIM, CUTTACK VS	SK IMTIAZUDDIN VS	// // 0
243	D-WP(C)/17140/2026 WP(C)/12054/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK BEDABYAS MISHRA VS	UMAKANT SAHOO VS	// // 0
244	D-WP(C)/16997/2026 WP(C)/12055/2026	THE LEARNED DIST AND SESSIONS JUDGE, JHARSUGUDA DEBENDRA SETHI VS	RANJIT MOHANTY VS	// // 0
245	D-WP(C)/17645/2026 WP(C)/12056/2026	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	AKSHAYA KUMAR JENA VS	// // 0
246	D-WP(C)/17160/2026 WP(C)/12057/2026	STATE OF ODISHA SURENDRA KUMAR NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0
247	D-WP(C)/13819/2026 WP(C)/12058/2026	STATE OF ODISHA HEMANTA NAYAK VS	BISWARANJAN DALAI VS	// // 0
248	D-WP(C)/17001/2026 WP(C)/12059/2026	STATE OF ODISHA JAYADEV ROUT VS	PRAMOD KUMAR ROUT VS	// // 0
249	D-WP(C)/17162/2026 WP(C)/12060/2026	STATE OF ODISHA ARUN KUMAR JENA VS	MANOJA KUMAR KHUNTIA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/17321/2026 WP(C)/12061/2026	SANJAY PRASAD SAHOO VS ORISSA STATE OF HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
251	D-WP(C)/15407/2026 WP(C)/12062/2026	KAMAL LOCHAN DAS MOHAPATRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
252	D-WP(C)/16410/2026 WP(C)/12063/2026	MAHAPRASAD BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
253	D-WP(C)/16749/2026 WP(C)/12064/2026	RANJIT NAIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
254	D-WP(C)/16076/2026 WP(C)/12065/2026	AMIT KUMAR PANIGRAHI VS UNION OF INDIA	SOMA PATNAIK VS	// 0 //
255	D-WP(C)/15213/2026 WP(C)/12066/2026	GANGADHAR BIDIKA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
256	D-WP(C)/15708/2026 WP(C)/12067/2026	SAROJINI RATH @SATAPATHY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
257	D-WP(C)/16765/2026 WP(C)/12068/2026	M/S.VIRAJ STEEL AND ENERGY PVT.LTD.,SAMBALPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
258	D-WP(C)/16411/2026 WP(C)/12069/2026	BALARAM BARIHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
259	D-WP(C)/16809/2026 WP(C)/12070/2026	BIBHUTI BHUSAN MALLICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
260	D-WP(C)/17211/2026 WP(C)/12071/2026	KALAHANDI GNM COLLEGE, KALAHANDI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/16884/2026	M/S PRUTHWIRAJ MISHRA, DHENKANAL	KAJAL SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12072/2026	VS DEPUTY COMMISSIONER OF STATE TAX, DHENKANAL CIRCLE, ANGUL	VS	0 //
262	D-WP(C)/14908/2026 WP(C)/12073/2026	JYOTSNARANI MAHAPATRA VS STATE OF ODISHA	BIBUDHENDRA DASH VS	// 0 //
263	D-WP(C)/13596/2026 WP(C)/12074/2026	SMITA SATPATHY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
264	D-WP(C)/15130/2026 WP(C)/12075/2026	DEVAKALYANI PAIKARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
265	D-WP(C)/16473/2026 WP(C)/12076/2026	UPENDRA CHHATRIA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
266	D-WP(C)/17128/2026 WP(C)/12077/2026	DR. ROSHNI BALA NAYAK VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
267	D-WP(C)/16481/2026 WP(C)/12078/2026	BARSHA SWARI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
268	D-WP(C)/15147/2026 WP(C)/12079/2026	SUSHANTA JENA VS TAHASILDAR BHOGRAI, BALASORE	PRAFULLA CHANDRA ACHARYA VS	// 0 //
269	D-WP(C)/14949/2026 WP(C)/12080/2026	MANJULATA SITHA VS COLLECTOR, NAYAGARH	PRAVASH CHANDRA JENA VS	// 0 //
270	D-WP(C)/17333/2026 WP(C)/12081/2026	DOLA GOBINDA NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
271	D-WP(C)/16489/2026 WP(C)/12082/2026	BHUPAL KUMAR DEEP VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
272	D-WP(C)/15156/2026 WP(C)/12083/2026	SEMALA DEVI @ HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/14942/2026 WP(C)/12084/2026	STATE OF ODISHA SHANTILATA NAYAK VS	PRAJIT KUMAR PRADHAN VS	// // ()
274	D-WP(C)/15906/2026 WP(C)/12085/2026	STATE OF ODISHA IPSITA MOHANTY VS	SAIBRATA RATH VS	// // ()
275	D-WP(C)/17609/2026 WP(C)/12086/2026	STATE OF ODISHA SUNALI KUMARI SAHU VS	GYANA RANJAN SETHI VS	// // ()
276	D-WP(C)/17820/2026 WP(C)/12087/2026	STATE OF ODISHA MUKESH BHOI VS	DIPTI RANJAN BHOKTA VS	// // ()
277	D-WP(C)/17821/2026 WP(C)/12088/2026	STATE OF ODISHA MUKESH BHOI VS	DIPTI RANJAN BHOKTA VS	// // ()
278	D-WP(C)/15341/2026 WP(C)/12089/2026	STATE OF ODISHA SUDHAKAR MOHARANA VS	GYANA RANJAN SETHI VS	// // ()
279	D-WP(C)/14811/2026 WP(C)/12090/2026	STATE OF ODISHA KUNI PRADHAN VS	SHANTI PRAKASH MOHANTY VS	// // ()
280	D-WP(C)/17383/2026 WP(C)/12091/2026	STATE OF ODISHA M/S REGAL GRAPHICS,SUNDARGARH VS	KAJAL SAHOO VS	// // ()
281	D-WP(C)/15916/2026 WP(C)/12092/2026	SUPERINTENDENT, ROURKELA-III, RANGE,SUNDRAGARH PRADIP KUMAR SENAPATI VS	SAIBRATA RATH VS	// // ()
282	D-WP(C)/16660/2026 WP(C)/12093/2026	STATE OF ODISHA UMARANI BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
283	D-WP(C)/17126/2026 WP(C)/12094/2026	STATE OF ODISHA GAYATREE SAHOO VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/17781/2026 WP(C)/12095/2026	M/S RAMESH KUMAR JENA,SUNDARGARH VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
285	D-WP(C)/15921/2026 WP(C)/12096/2026	CHAKRADHAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
286	D-WP(C)/14953/2026 WP(C)/12097/2026	KHUSIRAM MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/15927/2026 WP(C)/12098/2026	BIPIN CHANDRA MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
288	D-WP(C)/17118/2026 WP(C)/12099/2026	DR. TAPAN KUMAR PALAI VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
289	D-WP(C)/17130/2026 WP(C)/12100/2026	DWARIKA MOHAN DAS VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	BISWABIHARI MOHANTY VS	// 0 //
290	D-WP(C)/17253/2026 WP(C)/12101/2026	DIVINE SCHOOL OF NURSING, DEOGARH VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
291	D-WP(C)/15942/2026 WP(C)/12102/2026	LALIT MOHAN BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
292	D-WP(C)/14947/2026 WP(C)/12103/2026	SUBHRAKESHI MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/17401/2026 WP(C)/12104/2026	JASOBANTA BARAL VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
294	D-WP(C)/15959/2026 WP(C)/12105/2026	BHUBANESWAR KAR VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
295	D-WP(C)/14505/2026	JOGENDRA KANHAR	BIJAYA KUMAR NAYAK (3)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12106/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16056/2026 WP(C)/12107/2026	BATAKRUSHNA SAHOO VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// 0 //
297	D-WP(C)/16020/2026 WP(C)/12108/2026	AJAY KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
298	D-WP(C)/15395/2026 WP(C)/12109/2026	DEVI PRASAD SAHU VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	KUNAL KUMAR SWAIN VS	// 0 //
299	D-WP(C)/16469/2026 WP(C)/12110/2026	FAKIRA BHOI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
300	D-WP(C)/13202/2026 WP(C)/12111/2026	CHAKANANDA KAMPA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
301	D-WP(C)/16514/2026 WP(C)/12112/2026	SARAT KUMAR PAHI VS SUB-REGISTRAR, DOLIPUR	LAKSHMAN MISHRA VS	// 0 //
302	D-WP(C)/16228/2026 WP(C)/12113/2026	LUDUMANI SINGH VS STATE OF ODISHA	DEBA PRASAD MISHRA VS	// 0 //
303	D-WP(C)/16539/2026 WP(C)/12114/2026	NARENDRA KUMAR JENA VS AUTHORISED OFFICER, STATE BANK OF INDIA, ANUGUL	RAKESH KUMAR MALLICK VS	// 0 //
304	D-WP(C)/15400/2026 WP(C)/12115/2026	RABINDRA NATH SAMAL VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //
305	D-WP(C)/16562/2026 WP(C)/12116/2026	SUSHIL CHANDRA MANDAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
306	D-WP(C)/17452/2026 WP(C)/12117/2026	RAM PRASAD MAHAKUD VS	LALIT SAHU VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/16060/2026 WP(C)/12118/2026	STATE OF ODISHA BANKANIDHI PRADHAN VS	PRATAP KUMAR MOHANTY VS	// // ()
308	D-WP(C)/15452/2026 WP(C)/12119/2026	STATE OF ODISHA SMITARANI DALABEHERA VS	RAJIB RATH VS	// // ()
309	D-WP(C)/15587/2026 WP(C)/12120/2026	STATE OF ODISHA UMAKANTA MOHAPATRA VS	SUKANTA KUMAR NAYAK VS	// // ()
310	D-WP(C)/16751/2026 WP(C)/12121/2026	STATE OF ODISHA OMKAR PRASAD DAS VS	SHASHI BHUSAN JENA VS	// // ()
311	D-WP(C)/17053/2026 WP(C)/12122/2026	STATE OF ODISHA M/S SAI CONTINENTAL,CUTTACK VS	SOMANATH MISHRA VS	// // ()
312	D-WP(C)/17797/2026 WP(C)/12123/2026	ASSISTANT DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION, GADADHARA SAHU @ GODADHAR VS	BHUBANESWAR KULDEEP MOHANTY VS	// // ()
313	D-WP(C)/16866/2026 WP(C)/12124/2026	STATE OF ODISHA DAITARI SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
314	D-WP(C)/17115/2026 WP(C)/12125/2026	STATE OF ODISHA DR. SUMAN KUMARI JOSHI VS	BISWABIHARI MOHANTY VS	// // ()
315	D-WP(C)/17832/2026 WP(C)/12126/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR GOVERNING BODY OF INDRAVATI PROJECT HIGHER SECONDARY SCHOOL, NABASIKHARA VS	BHUBANESWAR SANGRAM KUMAR MISHRA VS	// // ()
316	D-WP(C)/17346/2026 WP(C)/12127/2026	STATE OF ODISHA SUBHASINI JENA VS	SOUMYA JYOTI BISWAL VS	// // ()
317	D-WP(C)/16563/2026 WP(C)/12128/2026	DISTRICT MAGISTRATE CUM COLLECTOR, CUTTACK ANUPAMA TRIPATHY VS	SANGRAM JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/16902/2026 WP(C)/12129/2026	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
319	D-WP(C)/17414/2026 WP(C)/12130/2026	REETA BARIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
320	D-WP(C)/17459/2026 WP(C)/12131/2026	BISWANATH PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
321	D-WP(C)/16579/2026 WP(C)/12132/2026	HARIHAR SARANGI VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
322	D-WP(C)/16455/2026 WP(C)/12133/2026	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
323	D-WP(C)/17868/2026 WP(C)/12134/2026	INDERJIT YADAV VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
324	D-WP(C)/17558/2026 WP(C)/12135/2026	BHIKARI CHARAN KARMI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
325	D-WP(C)/16595/2026 WP(C)/12136/2026	BIDYUTANANDA BASTIA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
326	D-WP(C)/17219/2026 WP(C)/12137/2026	KUNI SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
327	D-WP(C)/17864/2026 WP(C)/12138/2026	INDERJIT YADAV VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
328	D-WP(C)/17150/2026 WP(C)/12139/2026	ORISSA COLLIERIES MAZDOOR SANGH, BALARAM, OCP BRANCH, ANGUL VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SAIBRATA RATH VS	// 0 //
329	D-WP(C)/17426/2026	ANUPAMA PRADHAN	TRILOCHAN NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/12140/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17250/2026 WP(C)/12141/2026	RITESH MITRA VS ASSISTANT COMMISSIONER OF STATE TAX, BARGARH CIRCLE, SAMBALPUR	DHARMENDRA JOSHI VS	// 0 //
331	D-WP(C)/17533/2026 WP(C)/12142/2026	JANMAJOY NAIK VS BAR COUNCIL OF INDIA	SUMIT KUMAR MOHANTY VS	// 0 //
332	D-WP(C)/17862/2026 WP(C)/12143/2026	PARMANAND AGARWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
333	D-WP(C)/17895/2026 WP(C)/12144/2026	CHOUDHURY RAMESH CHANDRA KAR VS UNION OF INDIA	SIMSON JENA VS	// 0 //
334	D-WP(C)/15483/2026 WP(C)/12145/2026	PARTHA SARATHI BHOL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
335	D-WP(C)/17226/2026 WP(C)/12146/2026	BAIKUNTHA NAIK VS WATER RESOURCES	BIJAYA KUMAR ROUSTRAY VS	// 0 //
336	D-WP(C)/17146/2026 WP(C)/12147/2026	NABIN CHANDRA RATH VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
337	D-WP(C)/3603/2026 WP(C)/12148/2026	PABITRA KUMAR RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
338	D-WP(C)/16885/2026 WP(C)/12149/2026	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
339	D-WP(C)/17458/2026 WP(C)/12150/2026	PALLAVI PANDA VS PRAVUPADA PANDA	RABINDRA KUMAR PRUSTY VS	// 0 //
340	D-WP(C)/17373/2026 WP(C)/12151/2026	MAA RANGAMAHALA WSHG VS	JYOTI RANJAN DEO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/17892/2026 WP(C)/12152/2026	STATE OF ODISHA SARBESWAR BEHERA VS	OM SWARUP VS	// // ()
342	D-WP(C)/17894/2026 WP(C)/12153/2026	STATE OF ODISHA KALU BEHERA VS	OM SWARUP VS	// // ()
343	D-WP(C)/17887/2026 WP(C)/12154/2026	STATE OF ODISHA RAMESH BADHIA VS	OM SWARUP VS	// // ()
344	D-WP(C)/17237/2026 WP(C)/12155/2026	STATE OF ODISHA UDHAB PATRA VS	JAJATI KESHARI KHUNTIA VS	// // ()
345	D-WP(C)/17886/2026 WP(C)/12156/2026	STATE OF ODISHA SADANANDA BEHERA VS	OM SWARUP VS	// // ()
346	D-WP(C)/16991/2026 WP(C)/12157/2026	STATE OF ODISHA UMANG COLD STORAGE PRIVATE LIMITED VS	SARADA PRASANNA SARANGI VS	// // ()
347	D-WP(C)/15520/2026 WP(C)/12158/2026	STATE OF ODISHA PRAKASH CHANDRA KUANAR VS	LALITENDU MISHRA VS	// // ()
348	D-WP(C)/17992/2026 WP(C)/12159/2026	STATE OF ODISHA AKHIL KUMAR HOTA VS	DR.BINODA KUMAR MISHRA VS	// // ()
349	D-WP(C)/13612/2026 WP(C)/12160/2026	STATE OF ODISHA BIJOY KUMAR SASMAL VS	BHASKAR CHANDRA PANDA VS	// // ()
350	D-WP(C)/17544/2026 WP(C)/12161/2026	STATE OF ODISHA UPENDRA RANA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
351	D-WP(C)/16947/2026 WP(C)/12162/2026	STATE OF ODISHA PARADIP PORT TRUST AUTHORITY, JAGATSINGHPUR VS UNION OF INDIA,	SOUMYA JYOTI BISWAL VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/16166/2026 WP(C)/12163/2026	DHANESWAR BEHERA VS STATE OF ODISHA	SWETA DAS VS	// 0 //
353	D-WP(C)/17563/2026 WP(C)/12164/2026	JAYASINGH MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
354	D-WP(C)/17959/2026 WP(C)/12165/2026	SURESH KUMAR MAJHI VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
355	D-WP(C)/17625/2026 WP(C)/12166/2026	RAMAKRUSHNA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
356	D-WP(C)/14000/2026 WP(C)/12167/2026	SARASWATI MOHANTA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
357	D-WP(C)/17340/2026 WP(C)/12168/2026	LILI RAULO VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
358	D-WP(C)/17342/2026 WP(C)/12169/2026	SABITA SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
359	D-WP(C)/17723/2026 WP(C)/12170/2026	SURYA NARAYAN PANDA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
360	D-WP(C)/14603/2026 WP(C)/12171/2026	ASHABATI PATEL VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
361	D-WP(C)/17739/2026 WP(C)/12172/2026	M/S MAX DIAGNOSTICS PVT. LTD.,BHUBANESWAR VS STATE OF ODISHA	LAMBIT SENAPATI VS	// 0 //
362	D-WPCRL/11154/2026 WPCRL/53/2026	ARVEEN PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 0 //
363	D-ABLAPL/10379/2026	RAMA PRATAP SINGH	AVIJIT PATNAIK	BERHAMPUR TOWN /72 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4390/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/10845/2026 ABLAPL/4391/2026	BIPIN JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI MODEL /122 /2026 () //
365	D-ABLAPL/10664/2026 ABLAPL/4392/2026	AYESHA JOLEKHA VS STATE OF ODISHA	SARASWATI SENAPATI VS	PURUNABAZAR /75 /2026 () //
366	D-ABLAPL/10749/2026 ABLAPL/4393/2026	AKHAYA KUMAR ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /283 /2025 () //
367	D-ABLAPL/10751/2026 ABLAPL/4394/2026	BISHAL @ BISAL BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BADABAZAR /527 /2025 () //
368	D-ABLAPL/10752/2026 ABLAPL/4395/2026	NILADRI MISHRA VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /139 /2026 () //
369	D-ABLAPL/10847/2026 ABLAPL/4396/2026	SOMANATH PARIDA VS STATE OF ODISHA	DEBASIS MISHRA VS	SORO /215 /2026 () //
370	D-ABLAPL/10754/2026 ABLAPL/4397/2026	JAYANTA BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /126 /2025 () //
371	D-ABLAPL/10849/2026 ABLAPL/4398/2026	PITABASA BHOI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SARANGADA /47 /2026 () //
372	D-ABLAPL/10807/2026 ABLAPL/4399/2026	BIJAYA PANDA @ BIJAY KUMAR PANDA VS STATE OF ODISHA	SITIKANT MISHRA VS	TIRTOL /154 /2026 () //
373	D-ABLAPL/10756/2026 ABLAPL/4400/2026	RAHUL BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /183 /2026 () //
374	D-ABLAPL/10897/2026 ABLAPL/4401/2026	PRATAP CHANDRA PARIDA VS	SURYAKANTA JENA VS	KAKATAPUR /128 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/10947/2026 ABLAPL/4402/2026	STATE OF ODISHA NIRNAYAK MOHANTY VS	ARIJEET MISHRA VS	// BALIANTA P.S. /75 /2026 ()
376	D-ABLAPL/10808/2026 ABLAPL/4403/2026	STATE OF ODISHA NARENDRA KUMAR BEHERA VS	SIDHARTHA DAS VS	// SPECIAL CRIME UNIT /8 /2023 ()
377	D-ABLAPL/10761/2026 ABLAPL/4404/2026	STATE OF ODISHA HASAN KHAN @ KUNU VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()
378	D-ABLAPL/10822/2026 ABLAPL/4405/2026	STATE OF ODISHA NASIM MAHAMMAD @ MAHAMAD VS	ARUN KUMAR BUDHIA VS	// KALINGA NAGAR /415 /2025 ()
379	D-ABLAPL/10827/2026 ABLAPL/4406/2026	STATE OF ODISHA MANGULI @ KALAKAR JENA VS	SHAMBHU CHARAN NATH SHARMA VS	// PATTAMUNDAI /28 /2026 ()
380	D-ABLAPL/10834/2026 ABLAPL/4407/2026	STATE OF ODISHA BASANTA KUMAR ROUT VS	NITYANANDA MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFEN ()
381	D-ABLAPL/10841/2026 ABLAPL/4408/2026	STATE OF ODISHA FURKAN KHAN VS	PRADEEP KUMAR PARIDA VS	// BALICHANDRAPUR /115 /2026 ()
382	D-ABLAPL/10762/2026 ABLAPL/4409/2026	STATE OF ODISHA RIAZ MAHAMMED @ SAHIL @ RIYAZ MAHAMMAD VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()
383	D-ABLAPL/10844/2026 ABLAPL/4410/2026	STATE OF ODISHA ASHIM KUMAR DAS VS	JUGALA KISHORE PANDA VS	// //0 S.D.J.M.,MALKANGIRI(Malkangiri)
384	D-ABLAPL/10949/2026 ABLAPL/4411/2026	STATE OF ODISHA DEEPAK PRADHAN VS	MAHES DAS VS	ICC/0000017/2024 SARANGADA /13 /2023 ()
385	D-ABLAPL/10950/2026 ABLAPL/4412/2026	STATE OF ODISHA BASUDEBA SHIAL VS	ARJUNA CHARANA BEHERA VS	// BHANJANAGAR /6 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/10627/2026 ABLAPL/4413/2026	SUDARSAN SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	BADACHANA /88 /2026 () //
387	D-ABLAPL/10955/2026 ABLAPL/4414/2026	SUSHANTA GOUDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /19 /2020 () //
388	D-ABLAPL/10956/2026 ABLAPL/4415/2026	SHIBABRATA MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /99 /2026 () //
389	D-ABLAPL/10960/2026 ABLAPL/4416/2026	PITABASH SAHOO VS N.C.B.	NARENDRA KUMAR LENKA VS	NCB BHUBANESWAR /1 /2026 () //
390	D-ABLAPL/10957/2026 ABLAPL/4417/2026	DEEPAK KU. DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /79 /2026 () //
391	D-ABLAPL/10665/2026 ABLAPL/4418/2026	TAPAN KUMAR SETHY VS STATE OF ODISHA	DEBABRATA DASH VS	GHATAGAON /44 /2026 () //
392	D-ABLAPL/10896/2026 ABLAPL/4419/2026	RAMA CHANDRA DALAI VS STATE OF ODISHA	SWAGATA LAXMI SINHA VS	BRAHMAGIRI /163 /2017 () //
393	D-ABLAPL/10905/2026 ABLAPL/4420/2026	SHRADHANJALI BISOI VS STATE OF ODISHA	BHARAT JALLI VS	LAXMISAGAR P.S. /197 /2026 () //
394	D-ABLAPL/10680/2026 ABLAPL/4421/2026	BIRANCHI KISAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	/ /0 () //
395	D-ABLAPL/10707/2026 ABLAPL/4422/2026	RANJAN KUMAR MAHANTI @ MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	SINAPALI /131 /2025 () //
396	D-ABLAPL/10733/2026 ABLAPL/4423/2026	ABHAYJEET KUMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BARGARH RURAL /43 /2026 () //
397	D-ABLAPL/10741/2026	DHARANI MALIK	ASHOK KUMAR SAHOO	MAHAKALPARA /72 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4424/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/10053/2026 ABLAPL/4425/2026	PRATYUSH PRIYADARSHAN PATRA VS STATE OF ODISHA	MANMEET SINGH ARORA VS	/ /0 () //
399	D-ABLAPL/10910/2026 ABLAPL/4426/2026	SUMANTA BISOI VS STATE OF ODISHA	BHARAT JALLI VS	LAXMISAGAR P.S. /197 /2026 () //
400	D-ABLAPL/10719/2026 ABLAPL/4427/2026	MALATI ROUT VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	BHADRAK RURAL /377 /2024 () //
401	D-ABLAPL/10911/2026 ABLAPL/4428/2026	BHARATI GHADAI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /55 /2026 () //
402	D-ABLAPL/10730/2026 ABLAPL/4429/2026	SAUDAMINI SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /21 /2026 () //
403	D-ABLAPL/10744/2026 ABLAPL/4430/2026	JAKESH BISWAL @ LIKUNU BISWAL VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	BEGUNIAPADA /670 /2025 () //
404	D-ABLAPL/10778/2026 ABLAPL/4431/2026	BIKASH KUMAR DALABEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BHARATPUR PS /183 /2024 () //
405	D-ABLAPL/10779/2026 ABLAPL/4432/2026	SUBAL PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /62 /2026 () //
406	D-ABLAPL/10969/2026 ABLAPL/4433/2026	LAXMAN DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000036/2026
407	D-ABLAPL/10791/2026 ABLAPL/4434/2026	SWARUP KUMAR TRIPATHY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BHARATPUR PS /250 /2026 () //
408	D-ABLAPL/10972/2026 ABLAPL/4435/2026	BINOD KHOSLA VS	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /66 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/10881/2026 ABLAPL/4436/2026	STATE OF ODISHA NARASINGHA MEHENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
410	D-ABLAPL/10934/2026 ABLAPL/4437/2026	STATE OF ODISHA PRAKASH KHATUA VS	BIKASH KARNA VS	// GHANTAPADA /65 /2026 ()
411	D-ABLAPL/10904/2026 ABLAPL/4438/2026	STATE OF ODISHA DILLIP KUMAR BHATTA VS	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /721 /2025 ()
412	D-ABLAPL/10802/2026 ABLAPL/4439/2026	STATE OF ODISHA KANI BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /448 /2023 ()
413	D-ABLAPL/10939/2026 ABLAPL/4440/2026	STATE OF ODISHA MANORANJAN MALIK VS	ASHOK KUMAR SAHOO VS	// Tantiapal Marine /52 /2026 ()
414	D-ABLAPL/10861/2026 ABLAPL/4441/2026	STATE OF ODISHA BENGA@ AKASH PANDA VS	ABIT SAHU VS	// PURI TOWN /182 /2026 ()
415	D-ABLAPL/10870/2026 ABLAPL/4442/2026	STATE OF ODISHA SWAGAT PANIGRAHI VS	JAYADEBA BEHERA VS	// / /0 ()
416	D-ABLAPL/10876/2026 ABLAPL/4443/2026	STATE OF ODISHA MUNA @ MANOJ KUMAR PRADHAN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /96 /2026 ()
417	D-ABLAPL/9274/2026 ABLAPL/4444/2026	STATE OF ODISHA RAHAT KHAN VS	PRAMOD KUMAR JENA VS	// BASTA /120 /2026 ()
418	D-ABLAPL/10893/2026 ABLAPL/4445/2026	STATE OF ODISHA BABULI BISWAL VS	PARTHA SARATHI DAS VS	// BAMBARI /161 /2025 ()
419	D-ABLAPL/10940/2026 ABLAPL/4446/2026	STATE OF ODISHA GAYADHAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /193 /2015 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/10931/2026 ABLAPL/4447/2026	MD. IMRAN @ PINTU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	SAMBALPUR SADAR /107 /2024 () //
421	D-ABLAPL/10941/2026 ABLAPL/4448/2026	GOBINDA DAS @ BAPUN @ GOBINDA CHANDRA DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	REMUNA /32 /2026 () //
422	D-ABLAPL/10929/2026 ABLAPL/4449/2026	SIDHARTH SANKAR PALAI VS STATE OF ODISHA	BHARAT JALLI VS	RAMBHA (KHALLIKOTE) /815 /2024 () //
423	D-ABLAPL/9536/2026 ABLAPL/4450/2026	SUBASH GUAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BODEN /32 /2025 () //
424	D-ABLAPL/10944/2026 ABLAPL/4451/2026	M. TAMEYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /178 /2026 () //
425	D-ABLAPL/9707/2026 ABLAPL/4452/2026	NIMEI PRADHAN VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	PURUNAKOTE /31 /2026 () //
426	D-ABLAPL/10884/2026 ABLAPL/4453/2026	SANJAY KUMAR KHATUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
427	D-ABLAPL/9011/2026 ABLAPL/4454/2026	CHANDAN KUMAR JATI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALIAPAL /159 /2025 () //
428	D-ABLAPL/10886/2026 ABLAPL/4455/2026	PABITRA BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TALCHER TOWN /250 /2026 () //
429	D-ABLAPL/10888/2026 ABLAPL/4456/2026	PABITRA BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TALCHER TOWN /251 /2026 () //
430	D-ABLAPL/9731/2026 ABLAPL/4457/2026	ANANTA SATAPATHY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /100 /2026 () //
431	D-ARBP(ICA)/16537/2026	M/S. DORDINAIRE INTERNATIONAL PVT. LTD.,BBSR	SOUMYA JYOTI BISWAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ARBP(ICA)/4/2026	VS STARLIGHT EXIM PTE LTD.	VS	() //